

of results with particular reference to the provision of additional telephone connections, channels, hotlines and maintenance of trunk services, and also the detailed guidelines issued to Telecom officers;

(c) whether any complaints have been received regarding the deterioration in services and dereliction of duty by any Telecommunication officials; and

(d) if so, the break-up of the complaints, Circle-wise (State-wise in respect of multi-State Circles) indicating action taken against the concerned officials ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA);
(a) Yes, Sir.

(b) The desired information has been summarised in the attached statement which is laid on the Table of the House.

(c) No, Sir.

(d) Question does not arise in view of reply to part (c).

Statement

Brief Outline of telecommunication arrangements made in connection with the Lok Sabha Elections, 1984

Arrangements were made by the P&T Department to meet telecommunication requirements for the contesting candidates, political parties, and the election machinery during the campaign period, for polling dates and for declaration of results of Lok Sabha elections held in December, 1984. Telephone connections for periods upto three months were arranged to be provided on high priority. Every effort was made to meet the demands from various users to the fullest extent.

2. More than 6000 telephone connections, 130 telex/teleprinter lines

and 300 telephone 'hot lines' were provided. Telegraph offices at the Headquarters of the Returning officers were ordered to remain open for longer hours where necessary in order to handle telegrams during this period. Public telecommunication services were augmented to meet the extra traffic. The staff was exhorted to ensure punctuality, due courtesy to be shown to all concerned and expeditious attention to work.

3. A Liaison Officer was nominated in the office of each General Manager Telecommunications to exercise overall control on matters relating to the elections which included provision of new telecommunication facilities, the coaxial, microwave and satellite communication systems, their maintenance and operation. A Monitoring Cell was set up in the Headquarters of the Posts & Telegraphs Board at Delhi and the performance of telephones, the trunk channels and the channels on which long-distance teleprinter and telephone 'hot lines' were provided, was reviewed every day at the headquarters. Adequate staff for trunk telephone exchanges and telegraph offices was arranged. Election Information Service provided information on phone at more than 80 large stations where there was likelihood of public demand for such a service for knowing election results.

Production of Crude Oil

134. DR. KRUPASINDHU BHOI : Will the Minister of PETROLEUM be pleased to state :

(a) the total production of crude in the country at present ;

(b) how far it fulfills our needs ;

(c) the steps taken to increase the production ;

(d) whether there is any proposal to reduce the price of petrol and petroleum products for the benefit of poor consumers; and

(e) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA):

(a) and (b). The total production of crude oil in the country during 1983-84 was 26.02 million tonnes which was about 66% of the requirement of the country.

(c) Some of the steps taken to increase the production are as under :

- (i) upgradation of the prognosticated hydrocarbon reserves to proved geological reserves in the shortest possible time ;
 - (ii) use of enhanced oil recovery techniques ;
 - (iii) intensification of work over operations to repair stick wells ;
 - (iv) intensification of exploration in less precisely known geological regions which may eventually lead to enhanced production ; and
 - (v) induction of advanced technology ;
- (d) There is no such proposal under consideration at present.

(e) Does not arise.

Tenth International Film Festival

135. DR. KRUPASINDHU BHOI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Tenth International Film Festival which started in New Delhi on 3 January, 1985 has proved to be a success ;

(b) if so, the details thereof ; and

(c) the reasons why the film personalities from the South were not present and the steps taken to assuage their feelings in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI V. N. GADGIL) : (a) & (b) The Tenth International Film Festival of India has proved to be a success as it has fully achieved its aim of providing a common platform for the cinematographies of the world to project the excellence of their film art; contributing to the understanding and appreciation of the film cultures of different nations in the context of their social and cultural ethos; and promoting friendship and cooperation among different people of the world.

(c) Film personalities from the South were present in the Festival.

Healthy Growth of Cinema

136. DR. KRUPASINDHU BHOI : Will the Minister of INFORMATION & BROADCASTING be pleased to state the steps taken or proposed to be taken to promote healthy growth of cinema in the country to inculcate moral, cultural and national values among the viewers ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : Production of feature films in the Country is, by and large, in the private sector. As such, there is no Government control over the subject matter of films being produced by the film Industry. However, the censorship guidelines issued by the Government ensure that films which may tend to encourage negative moral values etc, are not certified. The Government of India also recommends to the State Governments that good film containing a message may be exempted from payment of entertainment tax. The National Film Development Corporation and the Children's Film Society, India set up by the Government of India also produce/